

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-309(ND)/2018

IN THE MATTER OF:

M/s Jungeinrich Life Truck India Pvt. Ltd.

.....PETITIONER

Vs

M/s United Cold Chain and Food

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Order delivered on 30.05.2018

Coram:

R.VARDHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/applicant/OC :

For the Respondent/CD

: Mr. Sandeep Sharma, Advocate

ORDER

Heard, Order reserved.

- Sdl -

(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar
30.05.2018

- Sdl -

(R. VARADHARAJAN)
MEMBER (JUDICIAL)